THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (c). A probe by the Central Bureau of Investigation into certain furniture contracts entered into by the India Tourism Development Corporation is under way.

Institutional Credit to landless labourers

543 SARDAR SWARAN SINGH SOKHI: Will the Minister of FINANCE be pleased to state:

(a) whether new Schemes have been drawn up to devise alternative agencies to provide institutional credits to landless labourers; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Regional Rural Banks sponsored by the commercial banks are being set up under the Regional Rural Banks Act, 1976. One of the main objects of these banks is to attempt effective coverage of small and marginal farmers, landless labourers and rural artisans. Ten such banks have been established by the end of February, 1976. Rural Banks will be providing credit directly as well as through the Farmers, Service Societies whose main object is to provide integrated assistance to farmers particularly to small/marginal farmers and agricultural labourers

The public sector banks have formulated schemes to provide financial assistance to landless agricultural labourers who have been allotted surplus land for their working capital as also for term-loan requirements. These banks are also encouraging and financing landless labourers particularly those released from bonded labour to take up activities allied to agriculture.

भरतपुर के निकट पक्षी विहार का विकास

544. **श्री मूलचन्द डागा : क्या पर्यटन और नागर विमानन मन्त्री** यह बताने की कृपा करेंगे कि :

(क) क्या भारत की प्रधान मन्त्री हाल ही में भरतपुर के निकट पक्षी विहार देखने गई थी ;

(ख) क्या उन्होंने इसके विकास के लिये कुछ सुझाव दिए थे और यदि हां, तो क्या उनके आधार पर इसके विकास के लिये कोई योजना बनाई गई है ; और

(ग) उस पर कितना खर्च किया जायेगा और यह योजना कब तक लागू की जायेगी ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) जी, हां। 8 फरवरी को प्रधान मन्त्री महोदया निजी रूप से पक्षी विहार देखने गयी थी।

(ख) और (ग). प्रधान मन्त्री महोदया की राय थी कि पक्षी विहार में से गुजरने वाली सड़क वहां की शान्ति के लिये एक विघ्नकारी तत्व है। पक्षी विहार के लिए एक व्यापक प्रबन्ध योजना पहले ही बनायी जा चुकी है जिसमें पक्षी विहार के सुधार के लिए अन्य उपायों के साथ-साथ इस विषय पर भी ध्यान दिया गया है। प्रबन्ध योजना अभी सरकार के विचाराधीन है।

निषिद्ध माल का पकड़ा जाना

545. **श्री मूलचन्द डागा : क्या वित्त** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सीमाशुल्क अधिकारियों ने द्वारिका तथा मोहम्मदी नामक दो जहाजों से 2.25 लाख रुपये के मूल्य की निषिद्ध वस्तुएं पकड़ी हैं और यदि हां, तो इस निषिद्ध